



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,25th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
16	<a href="#">WP(C)/3590/2018</a>	ASEB AUDIT AND ACCOUNTS SERVICE ASSOCIATION <b>Versus</b> THE ASSAM POWER DISTRIBUTION CO. LTD. AND 2 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH	SC, APDCL
17	<a href="#">WA/298/2021</a> IN WP(C)/7056/2013(D/O)	UNION OF INDIA AND 3 ORS <b>Versus</b> BIKRAM RANA	MR. S C KEYAL MR. B CHAKRABORTY ASSTT.S.G.I.	MR. B CHETRI FOR CAVEATOR
18	<a href="#">WP(C)/4787/2024</a>	M/S HIGH TECH ECOGREEN CONTRACTORS LLP <b>Versus</b> THE JOINT DIRECTOR AND 2 ORS.	MR. VINAY SHRAFF MR. Z ISLAM MR. P DAS	SC, GST MR. S C KEYAL
19	<a href="#">WA/47/2025</a>	DR BIPLAB SINGHA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR K P PATHAK MR. M SARMA MR. C PAUL	SC, HIGHER EDU SC, APSC
	<b>WITH</b> <a href="#">I.A.(Civil)/398/2025</a> in <a href="#">WA/47/2025</a>	DR BIPLAB SINGHA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR K P PATHAK MR. C PAUL	SC, HIGHER EDU SC, APSC
20	<a href="#">WA/49/2025</a>	DR NETRAMONI BARUAH AND ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. P K GOSWAMI MR B P BORAH MR. U S BORA MR P J DUTTA MR H MAZUMDER MISS. J GOGOI MR. A KHANDAKAR	SC, HIGHER EDU SC, APSC
21	<a href="#">WA/61/2025</a>	KUMAR CHETRI <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. B CHETRI MS. D J BORAH DOLI BORA	MR. U K GOSWAMI
<b>HEARING</b>				
22	<a href="#">WP(C)/4062/2019</a> FIXED	UJJAL DUTTA AND 19 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. P K DEVI MR. C P SHARMA	GA, ASSAM S N SARMA MR. K KALITA

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LEAVE NOTE OF ADVOCATES FOR 25/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
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22)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
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24)	MR A H TOUFIQ	27-02-2025	To	28-02-2025



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 2**

**[THIS BENCH WILL SIT AT 10:30 A.M.]**

**HONOURABLE MR. JUSTICE KARDAK ETE WILL JOIN  
THE COURT PROCEEDINGS THROUGH REMOTE VIDEO  
CONFERENCING FROM THE KOHIMA PERMANENT BENCH.]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>			
1 <a href="#">WA/214/2023</a> (AT 10:30 AM)	RAJIB DAS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	SC, HIGHER EDU SC, U G C

LEAVE NOTE OF ADVOCATES FOR 25/02/2025

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
52	<a href="#">Bail Appln./100/2025</a> WITH CASE RECORD AND CASE DIARY(SCANNED COPY), FIXED	MAMUNUR RASHID <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
53	<a href="#">Bail Appln./305/2025</a> FIXED	NAJIR HUSSAIN @ NAJIR HOSEN MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MR. R ISLAM N. UDDIN	MS. N DAS, Addl. P.P.
54	<a href="#">Bail Appln./473/2025</a> FIXED	IMRAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR M RAHMAN	PP, ASSAM
<b>BAIL HEARING</b>				
55	<a href="#">AB/3406/2024</a> FIXED	DEBASISH BARUA <b>Versus</b> THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL MR J ISLAM MR J ISLAM	PP, ASSAM
56	<a href="#">AB/290/2025</a> FIXED	SUDHIR KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
57	<a href="#">AB/401/2025</a> FIXED	BISWAJIT DEKA <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	PP, ASSAM

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**MOTION**

25	<a href="#">WP(C)/771/2025</a> FIXED	PUTULI DAS <b>Versus</b> THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
26	<a href="#">WP(C)/872/2025</a> B/O	SAHABAZ SULTAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA A. H. AHMED S.U. CHOUDHURY	GA, ASSAM SC, FOREST
27	<a href="#">WP(C)/882/2025</a> B/O	ZIAUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA A. H. AHMED S.U. CHOUDHURY	GA, ASSAM SC, FOREST
<b>MOTION</b>				
28	<a href="#">WP(C)/1056/2025</a> B/O	KANGKAN PATHAK <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	SC, L G B R I M H DY.S.G.I.
29	<a href="#">WP(C)/1061/2025</a> B/O	NABAJYOTI MISHRA <b>Versus</b> THE ASSAM STATE WARE HOUSING CORPORATION AND 3 ORS.	MR. C BHATTACHARYYA MR R DAS	SC, CO OP
30	<a href="#">WP(C)/1064/2025</a> B/O	NO. 010025655 CT/GD SHRAWAN KUMAR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR M A ISLAM MR J I MONDAL	DY.S.G.I.

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>			
22 <a href="#">WP(C)/6889/2024</a>	MAZITAN NESSA @ MAZIDAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN MS K TAYE	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
<b>MOTION</b>			
23 <a href="#">WP(C)/926/2025</a> BY SLIP	SANJIB KUMAR DAS AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. I CHOUDHURY MR R SINGHA MR T DAS MS S PATOWARY	SC, APSC SC, FINANCE
<b>ADMISSION</b>			
24 <a href="#">WP(C)/6939/2024</a> FIXED, WITH LCR	HOSNEARA BEGUM @ HOSSENA KHATUN <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<b>ORDERS</b>			
25 <a href="#">I.A.(Civil)/524/2025</a> TO BE TAGGED WITH ITEM NO.7 OF DAILY CAUSELIST DATED 25/2/25 in Mat.App./5/2025	XXXXXXX <b>Versus</b> XXXXXXX	H T ROYCHOUDHURY	

LEAVE NOTE OF ADVOCATES FOR 25/02/2025

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BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 8

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH OR AT 03:00 PM, WHICHEVER IS EARLIER]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
13	<a href="#">WP(C)/8658/2018</a> FIXED	THE STATE TRANSPORT WORKERS ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G UZIR MR. S M BARUAH MR. S BORDOLOI	GA, ASSAM SC, A S T C

LEAVE NOTE OF ADVOCATES FOR 25/02/2025

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. S SARMA	21-02-2025	To	25-02-2025
18)	MR. B K JAIN	22-02-2025	To	06-03-2025
19)	MR. R K JAIN	24-02-2025	To	25-02-2025
20)	MS. M JAIN	27-02-2025	To	10-03-2025
21)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
22)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
23)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
24)	MR A H TOUFIQ	27-02-2025	To	28-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,25th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 9**

**[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
18	<a href="#">WP(C)/3295/2020</a> FIXED	FAIJUL HUSSAIN AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. U J SAIKIA MR. R SAIKIA	GA, ASSAM MR. K GOGOI (R-4,5,6,7,8,9,10) MS. P BORAH(R-4,5,6,7,8,9,10) SC, REVENUE AND DISASTER MANAGEMENT DEPT
19	<a href="#">WP(C)/5346/2024</a> FIXED AT 2:00 P.M.	ASROF KALAM AZAD LASKAR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR BHARGAV DAS H YEASMIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
	<b>WITH</b> <a href="#">I.A.(Civil)/19/2025</a> in WP(C)/5346/2024	THE STATE OF ASSAM <b>Versus</b> ASROF KALAM AZAD LASKAR	MR. K KONWAR MS P THAPA	MR K P PATHAK SC, ECA
	<b>WITH</b> <a href="#">I.A.(Civil)/31/2025</a> in WP(C)/5346/2024	THE STATE ELECTION COMMISSION <b>Versus</b> ASROF KALAM AZAD LASKAR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	
20	<a href="#">WP(C)/5613/2024</a>	ABDUL AHAD LASKAR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	SC, P AND R.D. GA, ASSAM SC, ASEC
	<b>WITH</b> <a href="#">I.A.(Civil)/30/2025</a> in WP(C)/5613/2024	THE STATE ELECTION COMMISSIONER <b>Versus</b> ABDUL AHAD LASKAR,	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
21	<a href="#">WP(C)/5631/2024</a>	NILIMA BEGUM LASKAR AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. SC, ASEC
	<b>WITH</b> <a href="#">I.A.(Civil)/18/2025</a> in WP(C)/5631/2024	THE STATE OF ASSAM <b>Versus</b> NILIMA BEGUM LASKAR	MR. K KONWAR MS P THAPA	MR H R A CHOUDHURY

22	<p><b>WITH</b> <a href="#">WP(C)/5664/2024</a></p> <p><b>WITH</b> <a href="#">I.A.(Civil)/4090/2024</a> in WP(C)/5664/2024</p> <p><b>WITH</b> <a href="#">WP(C)/5706/2024</a></p> <p><b>WITH</b> <a href="#">I.A.(Civil)/4091/2024</a> in WP(C)/5706/2024</p> <p><b>WITH</b> <a href="#">I.A.(Civil)/4094/2024</a> in WP(C)/5706/2024</p> <p><b>WITH</b> <a href="#">WP(C)/5751/2024</a></p> <p><b>WITH</b> <a href="#">I.A.(Civil)/17/2025</a> in WP(C)/5751/2024</p> <p><b>WITH</b> <a href="#">I.A.(Civil)/22/2025</a> in WP(C)/5751/2024</p>	<p>DILWAR HUSSAIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.</p> <p>THE STATE OF ASSAM <b>Versus</b> DILWAR HUSSAIN BARBHUIYA</p> <p>HABIBUR RAHMAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS</p> <p>THE STATE OF ASSAM <b>Versus</b> HABIBUR RAHMAN</p> <p>THE STATE ELECTION COMMISSION <b>Versus</b> HABIBUR RAHMAN AND TEN ORS</p> <p>ABDUL MOTLEB AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS</p> <p>THE STATE OF ASSAM <b>Versus</b> ABDUL MOTLEB</p> <p>THE STATE ELECTION COMMISSION, <b>Versus</b> ABDUL MOTLEB</p> <p>DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS</p> <p>THE STATE OF ASSAM AND ORS <b>Versus</b> DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL</p> <p>THE STATE ELECTION COMMISSION <b>Versus</b> DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR</p> <p>ABDUL AZIZ MAZUMDER AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS</p> <p>THE STATE ELECTION COMMISSION, <b>Versus</b> ABDUL AZIZ MAZUMDER AND ORS</p> <p>MD. RAFIQUK ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS</p>	<p>MR. S B LASKAR MR. H A LASKAR MS D DUTTA</p> <p>GA, ASSAM GA, ASSAM</p> <p>MR K P PATHAK MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA</p> <p>SC, P AND R.D. SC, ASEC</p> <p>MR. RAKESH DUBEY</p> <p>MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY BARASHA BORAH BORDOLOI</p> <p>MR. K KONWAR MS P THAPA</p> <p>MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA</p> <p>MR. A K TALUKDAR MR S ISLAM MR. S I KHAN</p> <p>MR. K KONWAR MS P THAPA</p> <p>MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA</p> <p>MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM</p> <p>MR. RAKESH DUBEY</p> <p>MR H R A CHOUDHURY MR S ISLAM MR. A H M R CHOUDHURY</p>	<p>SC, P AND R.D. GA, ASSAM</p> <p>MR. H A LASKAR MS D DUTTA SC, ECA</p> <p>SC, P AND R.D. GA, ASSAM SC, ASEC</p> <p>MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA SC, ECA</p> <p>SC, P AND R.D. MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA</p> <p>SC, P AND R.D. GA, ASSAM SC, ASEC</p> <p>MR H R A CHOUDHURY SC, ECA</p> <p>GA, ASSAM</p> <p>SC, P AND R.D. SC, ECI</p> <p>MR. A K TALUKDAR SC, ECA</p> <p>GA, ASSAM</p> <p>SC, P AND R.D. GA, ASSAM</p> <p>GA, ASSAM</p> <p>SC, P AND R.D. SC, ASEC</p>
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	<b>WITH</b> <a href="#">I.A.(Civil)/9/2025</a> in WP(C)/5984/2024	THE STATE OF ASSAM <b>Versus</b> MD RAFIQU L ISLAM	MR. K KONWAR MS P THAPA	MR H R A CHOUDHURY SC, ECA
	<b>WITH</b> <a href="#">I.A.(Civil)/25/2025</a> in WP(C)/5984/2024	THE STATE ELECTION COMMISSION, <b>Versus</b> MD RAFIQU L ISLAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/28/2025</a> in WP(C)/5984/2024	THE STATE ELECTION COMMISSION <b>Versus</b> NILIMA BEGUM LASKAR	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
28	<b>WITH</b> <a href="#">WP(C)/6347/2024</a>	ALI AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B BURAGOHAIN MR. N S LASKAR MD A A HUSSAIN M. ROBBANI	SC, P AND R.D. GA, ASSAM SC, S E C
	<b>WITH</b> <a href="#">I.A.(Civil)/15/2025</a> in WP(C)/6347/2024	THE ASSAM STATE ELECTION COMMISSION, <b>Versus</b> ALI AHMED LASKAR	MR B BURAGOHAIN MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	
	<b>WITH</b> <a href="#">I.A.(Civil)/16/2025</a> in WP(C)/6347/2024	THE STATE OF ASSAM <b>Versus</b> ALI AHMED LASKAR	MR. K KONWAR MS P THAPA	MR. N S LASKAR SC, ECA
29	<b>WITH</b> <a href="#">WP(C)/6413/2024</a>	SHAMS UDDIN BARLASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F A LASKAR MR. A S TAPADER MR. H A LASKAR	SC, P AND R.D. GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/4089/2024</a> in WP(C)/6413/2024	THE STATE OF ASSAM <b>Versus</b> SHAMS UDDIN BARLASKAR	GA, ASSAM	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR
30	<b>WITH</b> <a href="#">WP(C)/6768/2024</a>	ABDUR ROUF CHOUDHURY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY J M SULAIMAN BARASHA BORAH BORDOLOI	SC, P AND R.D. SC, ELECTION COMMISSION.
	<b>WITH</b> <a href="#">I.A.(Civil)/26/2025</a> in WP(C)/6768/2024	THE STATE ELECTION COMMISSION <b>Versus</b> ABDUR ROUF CHOUDHURY	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
31	<b>WITH</b> <a href="#">WP(C)/6829/2024</a>	LAMAJUAR GOAN PANCHAYAT BAY AINEE DELIMITATION PROTIBADI MONCHO AND ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
32	<b>WITH</b> <a href="#">WP(C)/6899/2024</a>	IKBAL HUSSAIN KHAN AND ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, P AND R.D. GA, ASSAM SC, A S E C
	<b>WITH</b> <a href="#">I.A.(Civil)/29/2025</a> in WP(C)/6899/2024	THE STATE ELECTION COMMISSION <b>Versus</b> IKBAL HUSSAIN KHAN AND ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM

33	<b>WITH</b> <a href="#">WP(C)/7029/2024</a>	ABDUL LATIF AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, P AND R.D. GA, ASSAM SC, A S E C
34	<b>WITH</b> <a href="#">WP(C)/2/2025</a>	HUSSAIN AHMED CHOUDHURY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, P AND R.D. GA, ASSAM
35	<b>WITH</b> <a href="#">WP(C)/34/2025</a>	MONJUR AHMED AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
36	<b>WITH</b> <a href="#">WP(C)/40/2025</a>	MD. AYUB ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY MS S DAS	SC, P AND R.D. SC, A S E C
37	<b>WITH</b> <a href="#">WP(C)/42/2025</a>	ABDUL JALIL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY	SC, P AND R.D. SC, A S E C
38	<b>WITH</b> <a href="#">WP(C)/43/2025</a>	SHEIKH HASINA KHATUN AND 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	SC, P AND R.D. GA, ASSAM SC, ASEC
39	<b>WITH</b> <a href="#">WP(C)/48/2025</a>	NAGORIK ADHIKAR SURAKSHA MONCHO AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN A BEGUM	SC, P AND R.D. GA, ASSAM SC, A S E C
40	<b>WITH</b> <a href="#">WP(C)/52/2025</a>	SAIRA BEGUM AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. R C PAUL MR. A R DAS	SC, P AND R.D. GA, ASSAM SC, ASEC
41	<b>WITH</b> <a href="#">WP(C)/101/2025</a>	SURENDRA KUMAR SINHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
42	<b>WITH</b> <a href="#">WP(C)/102/2025</a>	RAJPASHA NAGORIK SURAKSHA MONCHO AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
43	<b>WITH</b> <a href="#">WP(C)/109/2025</a>	NAZRUL ISLAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, ASEC
44	<b>WITH</b> <a href="#">WP(C)/117/2025</a>	IFTIKAR AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, P AND R.D. GA, ASSAM SC, ASEC
45	<b>WITH</b> <a href="#">WP(C)/376/2025</a>	ABDUR ROUF AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	SC, P AND R.D. GA, ASSAM SC, ASEC



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LEAVE NOTE OF ADVOCATES FOR 25/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
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5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
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8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
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14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
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18)	MR. B K JAIN	22-02-2025	To	06-03-2025
19)	MR. R K JAIN	24-02-2025	To	25-02-2025
20)	MS. M JAIN	27-02-2025	To	10-03-2025
21)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
22)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
23)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
24)	MR A H TOUFIQ	27-02-2025	To	28-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,25th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 11**

**[CRIMINAL BENCH AND RFA MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
55	<a href="#">Crl.Pet./786/2015</a> WITH LCR 2 FILES, B/O	PITAMBAR NATH SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.M K CHOUDHURY MR.A BARKATAKI MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	PP, ASSAM
<b>MOTION (BA)</b>				
56	<a href="#">Bail Appln./514/2025</a> B/O	SRI BISHAJIT SAIKIA, <b>Versus</b> THE STATE OF ASSAM	MR. D BORAH MR. R DOWARAH	PP, ASSAM
<b>MOTION</b>				
57	<a href="#">AB/435/2025</a> B/O	DULU AHMED <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA H P NEOG I J SINGPHO	PP, ASSAM
<b>BAIL HEARING</b>				
58	<a href="#">AB/3416/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	NARA BAHADUR CHETRY ALIAS NOR BAHADUR <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
<b>HEARING</b>				
59	<a href="#">Crl.A./117/2017</a> WITH LCR 4 FILES, P.B.-1, FIXED	SRI PANKAJ SHARMA <b>Versus</b> AVATAR SINGH and ANR	MR.K N CHOUDHURY MR.R DUBEY MS.A B KAYASTHA	MR Z KAMAR (R1) MR. S D PURKAYASTHA MR. P KATAKI (R1) MR.P J SAIKIA MR S P DAS MR S P DAS MR. N DAS (R1) MR.A K GUPTA MS.M KECHII ADDL PP,ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
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**2:00 PM to 4:30 PM**

**[ For Tuesday,25th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 12**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
31	<a href="#">WP(C)/1808/2024</a> PART-HEARD, FIXED	DR. SONU KUMAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	SC, HIGHER EDU MR. K GOGOI MRS S GOSWAMI(R-3,4)
<b>ORDERS</b>				
32	<a href="#">I.A.(Civil)/2330/2024</a> IN WP(C) 3268/2024 (D/O), FIXED AT 2:00 P.M. in WP(C)/3268/2024	JAMAL UDDIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. A Y CHOUDHURY	SC, ELEM. EDU
33	<a href="#">I.A.(Civil)/2361/2024</a> IN WP(C) 3269/2024 (D/O), FIXED AT 2:00 P.M. in WP(C)/3269/2024	IMRANA BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, ELEM. EDU SC, SSA

LEAVE NOTE OF ADVOCATES FOR 25/02/2025

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025

17)	MR. S SARMA	21-02-2025	To	25-02-2025
18)	MR. B K JAIN	22-02-2025	To	06-03-2025
19)	MR. R K JAIN	24-02-2025	To	25-02-2025
20)	MS. M JAIN	27-02-2025	To	10-03-2025
21)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
22)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
23)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
24)	MR A H TOUFIQ	27-02-2025	To	28-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,25th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 14**

**[CIVIL BENCH-I**

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE  
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
14	<a href="#">CRP(IO)/56/2025</a> FIXED	SRI PREMENDRA BIJOY ROY <b>Versus</b> SRI SURAJ SAHA AND ORS	MR. S P CHOUDHURY MS B DEVI MS. M BORA	
<b>ADMISSION</b>				
15	<a href="#">FAO/9/2025</a> CAVT. NO.017320/25,N B/O <b>WITH</b> <a href="#">I.A.(Civil)/545/2025</a> in FAO/9/2025	PRANAB RANJAN BHUIYA <b>Versus</b> ASHIT RANJAN BHUIYA  PRANAB RANJAN BHUIYA <b>Versus</b> ASHIT RANJAN BHUIYA	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI  MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR B PRASAD MR P J BORAH FOR CAVEATOR  MR B PRASAD MR P J BORAH FOR CAVEATOR
<b>HEARING</b>				
16	<a href="#">MFA/105/2011</a> WITH LCR, FIXED	UNION OF INDIA, <b>Versus</b> M/S RATHI SALT and GRAINS P LTD.	MSB DEVI MR. B SARMA MS.R R BORAH	MR.K P MAHESWARI MS.J CHOUDHURY MS.M SHARMA MR. DIVYANSH RATHI
17	<a href="#">MFA/117/2011</a> WITH LCR, FIXED	UNION OF INDIA, <b>Versus</b> M/S BAJAJ STEEL,	MSB DEVI MR.B SHARMARly.Adv. MR.N K DAS	MR.K P MAHESWARI MR.A GOYAL MS.J CHOUDHURY MS.M SHARMA MR. DIVYANSH RATHI
18	<a href="#">RSA/135/2016</a> WITH LCR, B/O	MD NIZAM UDDIN @ RAJAM UDDIN <b>Versus</b> WASIR ALI and 4 ORS	MR. B BANERJEE MR. J LASKAR	MR M J QUADIR (R2) MR. K MIRA (R2)

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LEAVE NOTE OF ADVOCATES FOR 25/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
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12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
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15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
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18)	MR. B K JAIN	22-02-2025	To	06-03-2025
19)	MR. R K JAIN	24-02-2025	To	25-02-2025
20)	MS. M JAIN	27-02-2025	To	10-03-2025
21)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
22)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
23)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
24)	MR A H TOUFIQ	27-02-2025	To	28-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,25th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 15**

**[THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**- PRONOUNCEMENT OF JUDGEMENT / ORDER -**

1	<a href="#">Crl.Rev.P./15/2023</a>	RAJESH KUMAR ROY <b>Versus</b> BIBHA RANI DAS @ ROY	MRS. S KHATANIAR MS. B SAIKIA MR. R M DAS MR. R M DAS MR. K MIRA MS R MAHANTA P. NAIDING P. NAIDING	MR H K SARMA
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LEAVE NOTE OF ADVOCATES FOR 25/02/2025

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
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12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
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20)	MS. M JAIN	27-02-2025	To	10-03-2025
21)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
22)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025



23)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
24)	MR A H TOUFIQ	27-02-2025	To	28-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,25th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 17**

**[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH  
AT THE ITANAGAR PERMANENT BENCH.]**

**COURT PROCEEDING OF THE FOLLOWING MATTER  
PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED  
THROUGH REMOTE VIDEO CONFERENCING FROM THE  
ITANAGAR PERMANENT BENCH.**

**LEARNED COUNSELS CAN AVAIL VIDEO CONFERENCING  
FACILITY IN COURT NO. 18.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	<a href="#">Crl.Rev.P./428/2013</a>	AZIZUL ISLAM @ AZIZUL HOQUE and 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N DEKA, AMICUS CURIAE MS.R RONGMAI MR.R DEV MR.R DHAR	PP, ASSAM
2	<a href="#">Crl.Pet./11/2017</a>	ARUPAM H. JWAHIR and 6 ORS. <b>Versus</b> STATE OF ASSAM and ANR.	MR.M DAS MR.B D DEKA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 25/02/2025

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
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23)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
24)	MR A H TOUFIQ	27-02-2025	To	28-02-2025



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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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**2:00 PM to 4:30 PM**

**[ For Tuesday,25th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 19**

**[THIS BENCH WILL SIT AFTER RISING OF THE  
SPECIAL DIVISION BENCH OR AT 03:00 PM,  
WHICHEVER IS EARLIER**

**ITEM NO. 1 IN THE DAILY CAUSE LIST HAS ALREADY  
BEEN TAKEN UP ON 24-02-2025 BY WAY OF MENTION  
MEMO]**

**Sr.No. Case Number Main Parties Petitioner Advocate Respondent Advocate**

LEAVE NOTE OF ADVOCATES FOR 25/02/2025

-

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
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21)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
22)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
23)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
24)	MR A H TOUFIQ	27-02-2025	To	28-02-2025



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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**[ For Tuesday,25th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 20**

[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH  
COMPRISING OF HONOURABLE MR. JUSTICE LANUSUNGKUM  
JAMIR AND HONOURABLE MR. JUSTICE KARDAK ETE.

HONOURABLE MR. JUSTICE KARDAK ETE WILL JOIN  
THE COURT PROCEEDINGS THROUGH REMOTE VIDEO  
CONFERENCING FROM THE KOHIMA PERMANENT BENCH.

LEARNED COUNSELS CAN AVAIL VIDEO CONFERENCING  
FACILITY IN COURT NO. 24.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	<a href="#">WP(C)/5616/2018</a>	RAJENDRA DAS, <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR D J DAS MR D DEKA	GA, ASSAM
2	<b>WITH</b> <a href="#">WP(C)/5757/2018</a>	RAJENDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	K N CHOUDHURY MR. D R SAIKIA MR. J PATOWARY	MR R GAUR GA, ASSAM MR J C GAUR MS. M GAUR SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/282/2020</a> in <a href="#">WP(C)/5757/2018</a>	JAI PRAKASH GOENKA <b>Versus</b> RAJENDRA DAS	MR J C GAUR MS. M GAUR	MR. J PATOWARI
3	<b>WITH</b> <a href="#">Cont.Cas(C)/712/2019</a>	RAJENDRA DAS <b>Versus</b> BISWAJIT PEGU	MR. K N CHOUDHURY MR D DAS MR. J PATOWARY	MS. M BHATTACHARJEE MR. B K DAS (r-2) MR. A DEKA (r-2) MR H P GUWALA (r-2) MS. A BEGUM MS P BORUAH

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LEAVE NOTE OF ADVOCATES FOR 25/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
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24)	MR A H TOUFIQ	27-02-2025	To	28-02-2025



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,25th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
50	<a href="#">Crl.Rev.P./18/2025</a> FIXED	AMIT KUMAR TURAHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S CHAUHAN MR. P MAZUMDER R DEB B CHOWHAN	PP, ASSAM
51	<a href="#">Crl.Rev.P./55/2025</a> FIXED	SRI BHASKAR DAS <b>Versus</b> MANABENDRA DAS AND ANR	MR JAKIR HUSSAIN SAIKIA	
52	<a href="#">Crl.Rev.P./56/2025</a> FIXED	SRI BHASKAR DAS <b>Versus</b> HARKUMAR DAS AND ANR	MR JAKIR HUSSAIN SAIKIA	
<b>BAIL HEARING (BA)</b>				
53	<a href="#">Bail Appln./3885/2024</a> WITH OFFICE NOTE, B/O	BINOD BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY	PP, ASSAM
54	<a href="#">Bail Appln./152/2025</a> B/O	WAHEB ALI <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
55	<a href="#">Bail Appln./425/2025</a> BA 2484/2024(D/O), WITH CASE RECORD(SCANNED COPY), FIXED	KAMRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
<b>BAIL HEARING</b>				
56	<a href="#">AB/2132/2024</a> FIXED	GIASUDDIN ALIAS GIASUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	MR. A AHMED(INFORMANT) PP, ASSAM
57	<b>WITH</b> <a href="#">AB/2060/2024</a>	ABDUL MATIN <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR J C BORAH MR J C BORAH	MR. A AHMED(INFORMANT) PP, ASSAM
58	<a href="#">AB/230/2025</a> WITH CASE RECORD(SCANNED COPY), (CONNECTED WITH ITEM NO. 3 IN THE DAILY CAUSE LIST), FIXED	AZAD AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
59	<a href="#">AB/277/2025</a> FIXED	NOWSHER ALI @ NOSAR ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M ALI H R KHAN AKHINUR ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. S SARMA	21-02-2025	To	25-02-2025
18)	MR. B K JAIN	22-02-2025	To	06-03-2025
19)	MR. R K JAIN	24-02-2025	To	25-02-2025
20)	MS. M JAIN	27-02-2025	To	10-03-2025
21)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
22)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
23)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
24)	MR A H TOUFIQ	27-02-2025	To	28-02-2025





# ***The Gauhati High Court, At Guwahati***

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[ **SUPPLEMENTARY CAUSELIST –I** ]

[ **FOR TUESDAY, THE 25<sup>TH</sup> DAY OF FEBRUARY, 2025** ]

[ **AT 2:00 PM** ]

[ **BEFORE** ]

[ **HON'BLE MR. JUSTICE DEVASHIS BARUAH** ]

[ **COURT NO: 14** ]

[ **COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING  
FROM THE PRINCIPAL SEAT** ]

## **ADMISSION**

1. WP(C) 604/2024  
(FIXED)

MISS MOBI RIBA  
**VERSUS**  
THE GAUHATI HIGH COURT  
AND 2 ORS.

DICKY PANGING  
DAINA TAMUK  
DOGE LONA  
KIRMAR ADO  
TOKGE DARIN  
MARGE D

MUK PERTIN, SENIOR  
ADVOCATE  
SC GAUHATI HIGH  
COURT